[श्री के.सी. त्यागी]

2. सैनिक अंशदायिनी स्वास्थ्य चिकित्सा योजना (E.C.H.S.) की वर्तमान नीति में संशोधन तथा सभी पूर्व सैनिकों को योजना का लाभ मिले।

सरकार इस महत्वपूर्ण विषय पर उचित कार्रवाई करेगी तो देश में एक सकारात्मक संदेश जाएगा।

Demand to bring a legislation to include genetic disorders in category of disability

SHRI AVINASH RAI KHANNA (Punjab): In the light of the United Nations Convention on Rights of Persons with the Disabilities, 2007, which India too ratified and became a signatory, India, presently, has the Persons with Disability (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 and the National Policy for Persons with Disability released in 2006, which, however, is only a partial cover for ensuring the rights of the disabled section, which according to the 2001 census is close to 21 million people or 2.13 per cent of our population afflicted with one form of disability or another. While the Persons with Disability Act, 1995, recognizes disability on account of locomotive, hearing and speech impairment and visual imparment as various forms of disability, it does not recognize millions of people born with genetic disorders such as high myopia, hemoglobinopathies like thalassemia, hemophilia and other disorders like cerebral palsy, muscular dystrophy, autism, etc. It is important that thalassemia figures as an important category in the list of disabilities. High myopia should also be included in the list of disabilities as it has been proven to be a genetic disorder. And to ensure due steps for its prevention, cure, management, and equality of opportunities in matters of education and employment to those afflicted with the disease, so also to ensure them not just their survival, but also a life of dignity, the Government is requested to bring "The Rights of Persons with Disability Bill" immediately after inlcuding suitable provisions for the above said genetic orders.

RE. PARLIAMENTARY BULLETIN PART-II, NO. 51116, WEDNESDAY, DATED AUGUST 7, 2013 (VIOLATION OF RULES BY SOME MEMBERS)

श्रीमती माया सिंह (मध्य प्रदेश) : उपसभापति जी, मैं वैल में नहीं गई थी, उसके बावजूद...**(व्यवधान)**... मेरा नाम क्यों आया?...**(व्यवधान)**...

श्री उपसभापति : वह separate corrigendum देंगे।...**(व्यवधान)**...

श्रीमती माया सिंह : मुझे इसका जवाब चाहिए।...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: The Secretary General will issue correction for Maya Singhji's name.

श्री थावर चन्द गहलोत (मध्य प्रदेश) : हमने यह मुद्दा उठाया है।...**(व्यवधान)**... रिव्यू करने के लिए...**(व्यवधान)**...

श्री उपसभापति : That is another thing. ...*(Interruptions)*... सुनिए, सुनिए। Now please आप बैठिए, आप बैठिए।...*(Interruptions)*...

श्रीमती माया सिंह : आपने किस रूल के तहत...**(व्यवधान)**... नाम डाला? नाम हटा दीजिए, लेकिन बुलेटिन में नाम किस रूल के तहत आया है?

श्री उपसभापति : बुलेटिन में नाम देने के लिए रूल की जरूरत नहीं है।...**(व्यवधान)**... आप क्या बोल रहे हैं?...**(व्यवधान)**... रूल की जरूरत नहीं है। There is no need of rules for Bulletin. माया सिंह जी, बुलेटिन में नाम देने के लिए रूल की जरूरत नहीं है। जो हाउस में हो रहा है, वह बुलेटिन में फेथफुली देना, आफिस का काम है। उसके लिए रूल की कोई जरूरत नहीं है।...**(व्यवधान)**...

श्री भरतसिंह प्रभातसिंह परमार (गुजरात) : सर, एल.ओ.पी. को नाम डिलीट करने का एश्योरेंस दिया गया था।...**(व्यवधान)**...

श्री उपसभापति : प्लीज़, प्लीज़। आप बैठिए, आप बैठिए। The point is ....*(Interruptions)*... Let me make it clear. I repeat for the benefit of everybody that nobody is punished. Nobody is named. Only what is done is, the names of those who came into the well have been reported. It is not a punishment. I repeat it.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, I have called Shri Pallam Raju. He is coming. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Where were they? I have started with this. ...*(Interruptions)*... All of you are speaking. What can I do?

SHRI RAJEEV SHUKLA: You can take this in-between. ...*(Interruptions)*...

श्री थावर चन्द गहलोत : सर, आपने विदड्रा करने का आश्वासन दिया था। ...**(व्यवधान)**...

श्री उपसभापति : माया सिंह जी की बात को सेप्रेटली देखेंगे और करेक्शन ...**(व्यवधान)**... जो यहां एश्योरेंस दिया गया है, उसको देखेंगे। ...**(व्यवधान)**...

श्री थावर चन्द गहलोत : हम सब उपस्थित हुए थे और बाद में सरकार की तरफ से आश्वासन दिया गया था। ...**(व्यवधान)**... हमें कहा गया था और उसके बाद यदि बदला जा रहा है तो यह ठीक नहीं है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Now, we will come back to Special Mentions. Now, Shri Y. S. Chowdary. He is not here. Shrimati Smriti Zubin Irani...*(Interruptions)*... You go to your seat...*(Interruptions)*... What do you want? Go to your seat and speak ...*(Interruptions)*...

श्री थावर चन्द गहलोत : उपसभापति जी, पहले इसको क्लियर कीजिए ...**(व्यवधान)**... इसको आज ही कीजिए ...**(व्यवधान)**... क्यों नहीं करेंगे? ...**(व्यवधान)**... एल.ओ.पी. को एश्योरेंस दिया गया है ...**(व्यवधान)**... यह नहीं चलेगा ...**(व्यवधान)**... यह हमारे अधिकारों का हनन है ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: I am doing that...*(Interruptions)*...Please sit down...*(Interruptions)*...I am doing that...*(Interruptions)*...I have given my ruling on that...*(Interruptions)*...Now, Special Mentions ...*(Interruptions)*...

श्रीमती माया सिंह : वूमेन रिज़र्वेशन बिल के समय दूसरी पार्टी के लोग भी वैल में आए थे ...**(व्यवधान)**... उनका नाम तो नहीं लिस्टिड किया गया ...**(व्यवधान)**...

श्री थावर चन्द गहलोत : उपसभापति जी, आप हमारे साथ यह ज्यादती मत कीजिए ...**(व्यवधान)**... हमारे साथ अन्याय हो रहा है ...**(व्यवधान)**... हम बाहर बैठे थे ...**(व्यवधान)**... बात करने के बाद ...**(व्यवधान)**... आश्वासन देने के बाद ...**(व्यवधान)**... हम अंदर आए थे ...**(व्यवधान)**... उसके बाद भी हमारे नाम दे दिए हैं ...**(व्यवधान)**...

SHRI RANGASAYEE RAMAKRISHNA (Karnataka): Sir, you have only mentioned the fact of entering into the well of the House...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. I have given my ruling on that. ...*(Interruptions)*...Now, Smt. Zubin Irani...*(Interruptions)*...

Demand to give special funds to the State of Haryana for drainage of water in towns and villages of the state and allow expenditure on the same from MPLADS

श्री ईश्वर सिंह (हरियाणा) : हरियाणा के कस्बों व गांवों में पानी की निकासी की अहम समस्या है। गंदे पानी की निकासी न होने के संक्रामक रोग फैलने का खतरा बना हुआ है। इस खड़े पानी की बदबू व गंदगी से हर जगह वायरल के मरीज बढ़ रहे हैं। ...**(व्यवधान)**...